



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)

No. O.A 351/42/2015

Date of Order: 19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

SAHIL SHAMSUDDIN & ORS

-VS-

A&N ADMN

For the Applicant(s): NONE

For the Respondent(s): NONE

ORDER (Oral)

Per: Bidisha Banerjee, Member (J):

None for the applicants to represent the matter.

2. It seems that the applicants are no longer interested to pursue the matter. Accordingly, the O.A is dismissed for default, invoking Rule 15(1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

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